

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Orchid Pharma Ltd
PETITION NUMBER : CP/540/IB/2017
**APPLICATION NUMBER : a) MA/811/2019
b) MA/818/2019
c) IA(IBC)/700(CHE)/2022
d) IA/784/IB/2020
e) IA(IBC)/1220/2021**

ORDER

Ld. Counsel Ms. Dharmya is present. Ld. Counsel Mr. Kaustubh Prakash is present.

List the applications for **physical hearing on 27.06.2024 before the Regular Bench at the request of the parties.**

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**